

## Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur (Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100) (Wehsite- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 21.02.2018

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Sh. J.P. Goyal,	SB. Cr. Revision Petition No. 65/2018	Kapil Sharma	
	Sr. Advocate	Mohammad <b>Anwar</b> Vs. Smt. <b>Fatima</b>		
2	Sh. Ajeet Bhandari,	SB. Cr. Revision Petition No. 11612016	Ravindra Singh	Deen <b>Dayal</b>
'	Advocate	Mohit Sharma Vs. Smt. Rekha Sharma		Khandelwal
3	Smt. Kamla Jain,	SB. Cr. Misc. Petition No. S2/2013	Vijay Kumar	
	Advocate	Vogesh Singh Vs. State	Sharma	
4	Sh. J.D. Sharma,	S.B. Cr. Bail Cancellation No. 7712017	Dinesh Kala	Rajeev Surana
	RHUS (Retd.)	Manish Jain Vs. State		
S	Ms. Chandrakanta	S.B. Civil First Appeal No. 60212016	Shailesh	Ripu <b>Daman</b> Singh
	Gupta, RHJS (Retd.)	Smt. Geeta Devi And Anr Vs. Asha Devi	Prakash Sharma	Naruka
6	Sh. Lal Singh Rao	S.B. Cr. Revision No. 1512017	R.D.S. Naruka	Vijay Kumar Jangid
	RHJS (Retd.)	Samir Bahlim Vs. Smt. Shabana		
7	Sh. Lal Singh Rao,	S.B. Cr. Revision No. <b>77/2015</b>	Rohan Jain	J.S. Choudhan
	RHJS (Retd.)	Shambhu Vs. Chothmali Bai		
8	Sh. O.P. <b>Sharma-II</b>	S.B. Civil <b>Misc.</b> Transfer Application No.	A.5. Shekhawat	Govind Gupta
1	RHJS(Retd.)	8812017 Smt. Nitu Sharma Vs. Krishan		
		Kumar Sharma		
9	Sh. Ramavatar	S.B. Cr. Revision No. 39612014	Yogesh Singhal	B.L. Dhakar
	Sharma, RHJS (Retd.)	Rajendra Vs. State		
10	<b>5h.</b> Rajkumar Yadav,	S.B. Cr. Revision No. 23212017	Dinesh Pathak	RR. Gur <u>i</u> ar, PP
	Advocae	Smt. Keshanta Meena @ Kanishka Vs.		
		State		
11	Sh. Rajkumar Yadav,	SB. Civil First Appeal No. <b>\$67/2016</b>	Daulat Sharma	
	Advocae	M/s GSPolymers Thr Swami Vs. M/s		
		Organic Manure & Minerals Co And Ors		
12	Sh. Rajkumar Yadav	SB. Cr. Revision Petition No. 172012017	Dharmendra	RR. Gurjar, PP
	Advocate	Mahipal Singh Vs. Vandana	Sharma	
13	Sh. Ashok Sharma,	<b>S.B. Cr.</b> Revision No. 168212017	Ramesh	
11	Advocate	Mahesh Agarwal Vs. Hemlata	Kumawat	
14	Sh. Ashok Sharma,	SB. Cr. Revision No. \$\$6/2017	Mitesh Sharma	Nitesh Pareek
40	Advocate	Prabha Negi Vs. Kundan Singh Negi		5 111 101
15	Sh. Satish Kumar	SB. Civil Second Appeal No. 14312017	Manish Sharma	Ravi Kant Sharma
16	Awasthi, Advocate	Banwari Lal Vs. Ram Narayan	550 N I	
16	Sh. Suneet Awashti Advocate	<b>5.B.</b> Cr. Revision No. 188612017	R.D.S. Naruka	
17	Sh. Suneet Awashti	Abdul Wazid Vs. Anjum Naj	V	<b>D</b> -l
' /	Advocate	SB. Civil Transfer Application No. \$/2017	Yunus Khan	Pushpendra
18	Sh. Alok Garg,	Rekha Vs. Chainaram Alias <b>Chainsukh</b> S.B. Criminal Revision No. <b>S/2018</b>	Caniau Vadau	Pandey
'0	Advocae	Virendra Saini Vs. Smt. Meenakshi@	Sanjay Yadav	
	Advocae	Monika		
19	Sh. Ankur Rastogi	SB. Cr. Revision No. 191012017	Nawab <b>Al</b> i	-
	Advocate	Lukhman Khan Vs. Afsana Khan	inawab All	
20	Sh. <b>Manoj</b> Sharma	SB. Cr. Revision Petition No. 7/2017	Archana Mantri	Bharat Yadav
	Advocate	<b>Dinesh</b> Jhetwani Vs. Smt. Jyoti Jhetwani	Alchana Wallill	טוומומו ומעמע
21	Sh. Sudesh Bansal	SB. Civil <b>Misc.</b> Transfer Application No.	Rahul Sharma	
	Advocate	4412017 Smt. <b>Renu</b> Vs. Sh. <b>Sumit</b> Gaur	ixanui Shanna	
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22	Sh. Ashwani Chobisa	S.B. Civil First Appeal No. 49112017	Sudesh Bansal	Kinshuk Jain
	Advocate	Smt. <b>Usha</b> Sahani Vs. Rajeev Naiyar		
23	Sh. Basant Singh	S.B. Civil Transfer Application No.	C.C. Ratnu	RajKamal Gaur
	Chabba, Advocate	16412017 Abhijeet Singh Khinchi Vs. Smt.		
		Priyanka Rathore		
24	Sh. Alok Garg,	<b>S.B.</b> Cr. Revision No. 92412017	Nitin Bhandari	
	Advocae	Jignesh Vyas Vs. Smt. Shrdha		
25	Smt. Sumati Bishnoi,	S.B. Civil Mix. Transfer Application No.	Sameer Sharma	Ajeet Singh Lunia
	Advocate	6212017 Smt. Ankita Vs. Saurabh		
		Maheshwari		

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial1 family disputes — divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

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Full Time Secretary, RHCLSC Mediation Centre, Rajasthan High Court Jaipur



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### **Cause List Date 22.02.2018**

S.	Name of Mediator	Cases Title	Petitioner	Respondent
No.			Advocate	Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 1079/2014 Ranalal Vs. Smt. Bharta Bai	Deepak Pareek	
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	Rajesh Sain	Jai Kishan Yogi
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revisoin No. 389/2016 Smt. Deepati Garg Vs. Himanshu Mittal	Asgar Khan	L. M. Bhardwaj
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Writ Petition No. 17498/201S Smt. Shanti Devi Vs. Subhash Sindhi Coop Housing Socity	Amit Jindal	Sudesh Bansal
\$	Sh. N.K. Maloo, Advocate	S.B. Civil Transfer Application No. 86/2017 Smt. Yogeshwari Vs. Suraj Singh	Nitin Kumar Sharma	G.P. Gupta
6	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Misc. Bail No. 6\$2/2018 & 653/2018 Sanjay Vs. State	Amit Jindal	Rishiraj Singh Rathore, PP
7	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Revision No. 1429/2017 Smt. Manorama Sharma Vs. Mahendra Kumar Kothari	Rekha Arora	Mukesh Sharma
8	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Revision Petition No. 1587/2017 Prahlad Vs. Smt. Saraswati Devi	Dharmendra Kumar	Kapil Gupta
9	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. SS3/2009 Pradhuman Kumar Vs. Deen Dayal	Daulat Sharma	Anubhav Jain
10	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 780/2014 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	
11	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Cr. Revision Petition No. \$89/2017 Pradeep Kumar Shriwastav Vs. Smt. Richa Shirwastav	Ajay Singh Poonia	Shobhit Vyas
12	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil Transfer Application No. 148/2017 Smt. Neha Sharma Vs. Narendra Kumar	Umesh Vyas	Ritesh Jain
13	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 1732/2017 Yadram Vs. Smt. Rekha Devi	Firoz Akhtar	Anil Kumar Garg
14	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 16S7/2016 Smt. Rekha Sharma Vs. State	Rajesh Mehrishi	
15	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision No. 579/2017 Smt. Puja Vs. Suneel Dubey	Liyakat Ali	Rekha Arora
16	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 1942/2016 Nazruddin Vs. Zaibunnisha	Mohd. Iqbal Khan	Moinuddin
17	Sh. Sageer Ahmed Advocate	5.B. Cr. Revision No. 597/2017 Asif Rafi @ Pappa Vs. Shaheen	Tarun Jain	Ashindra Gautam
18	Ms. Anita Agarwal, Advocate	D.B. Civil Misc. Appeal No. 4263/2017 Smt. Sunita Vs. Shyam Sundar	Sunita Pareek	Hem Singh Rathore
19	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 1248/2015 Rajendra Kumar Sharma Vs. State	D.K. Dixit	Prahlad Sharma
20	Ms.Archana Mantri Advocate	S.B. Cr. Misc. Petition No. 3499/2017 Sumit Shukla Vs. State	Mamta Dhariwal	J.P. Rinwa

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21	Sh. Hari Kishan	S.B. Cr. Revision No. 71112016	1.S. Chauhan	Sameer Sharma		
	Sharma, Advocate	Jalaj Yadav Vs. Smt. Rajni <b>Bala</b>				
22	Sh. J.P. Gupta,	<b>S.B.</b> Cr. Revision No. 46212017	Shashi Sharma			
	Advocate	Manoj Kumar Vs. Smt. Jashoda				
23	Smt.Nirmala Sharma	SB. Cr. Revision No. 128612014 &	M.P. Singh	Mahesh Gupta		
	Advocate	98912014 Smt. Sayara Bano Vs.				
		Asfaq@Gabbar				
24	Smt. Nirmala Sharma,	SB. Cr. Revision No. 91212017	Rajneesh Gupta	Samarth Sharma		
	Advocate	Kavita Vs. Narendra Saini				
25	Smt. Nirmala Sharma	<b>S.b.</b> Cr. Revision No. 33812017	D.D.			
	Advocate	Shivcharan Vs. Smt. Seema	Khandelwal			
26	Sh. S.P. Mathur,	<b>S.B</b> Cr. Revision No. <b>86S/2016</b>	Samarth	Ishwar Jain		
	Advocate	Gloriya Vs. Felix	Sharma			
27	Sh. Ankur Rastogi,	<b>S.B.</b> Cr. Revision No. 32612017	Asgar Khan	Vinod Vaishnav		
	Advocate	Pooran Singh Vs. State				
28	Sh. Vikas Jain,	<b>S.B.</b> Cr. Revision No. 49812016	Amit Agarwal	R.R. Gurjar, PP		
	Advocate	Mohammad Laiek Vs. Smt. Gulnaj				
29	Sh. Hari Kishan	<b>S.B.</b> Cr. Revision No. 36012017	Vikash Kumar	RA Verma		
	Sharma, Advocate	Sanjeev Kumar Vs. Smt. Pushpa Devi	Jakhar			
30	Smt. Sumati Bishnoi	<b>S.B.</b> Cr. Revision No. 3112017	Akanksha	S.K. Pareek		
	Advocate	Smt. Yasmin Vs. Saleem	Saxena			
31	Ms. Raj Sharma,	SB. Cr. Revision Petition No. 9812018	Sudarshan	Ram Ratan Gurjar,		
	Advocate	Kasif Wasim Gori Vs. Smt. Ayasha Parveen	Laddha	PP		

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial1 family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

(Toshifa Malani)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court

Jaipur



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#### Cause List Date 23.02.2018

Name of Mediator	Cases Title	Petitioner	Respondent
		Advocate	Advocate
Hon'ble Mr Justice	SB. Cr. Revision Petition No. 187212016 &	Ravi Saini	Mamoon Khalid
(Retd.) SC. Mittal	D.B. Civil Mix. Appeal No. 833/2017	ļ	
	Smt. Yashu Singh Vs. State		
Sh. G.K. Garg,	SB. Cr. Revision Petition No. 280/2015	Rahul Sharma	Manish Sharma
<b>Sr.</b> Advocate	Shailendra <b>Sharma</b> Vs. Smt. Shakti Katara		
Sh. O.P. Sharma I	S.B. Cr. Revision No. 1425/2016	AK Khan	Vijay Choudhary
RHJS (Retd.)	Mamta Vs. Santsharan		
Sh. Mohd.Hanif,	S.B. Cr. Revision Petition No. 102512017	Gopal Singh	Sandeep Saxena
RHJS (Retd.)	Rajendra Gupta & Ors. Vs. Smt. Manju	Bareth	
	Gupta & Ors.		
Sh. G.P. Pandev.	<b>\$.B.</b> Civil Transfer Apolication No. <b>79/2017</b>	Suresh Kumar	Aslam S. Khan
RHJS (Retd.]	<b>Usha</b> Kiran Meena Vs. Rajesh Kumar		
	Meena		
Sh. Mohd.Hanif,	SB. Cr. Revision No. 1146/2017	Narendra	Sandeep Pathak
RHJS (Retd.)	Hemant Vs. Poonam	Mewara	·
Sh. D.S. Vasistha,	S.B. Civil Transfer Application 154/2017	Amit Dadhich	Bharti Sharma
RHJS (Retd.)	Smt. Arti Vs. Ravi Kumar		
Sh. P.K. Kasliwal,	<b>S.B.</b> Cr. Revision No. 30212017 &	Harshad Kapoor	Suman Shekhawat
Advocate	105912017 Shrimati Sushila Devi Vs. Vimal		
	Kumar		
Sh. P.K. Kasliwal	D.B. Civil Mix. Appeal No. 426712017	Sunita Pareek	Hem Singh Rathore
Advocate	anne syon ess numeron	I	
Sh. Sudesh Bansal	S.B. Cr. Misc. Bail No. 15816/2017	Rajesh Sharma	Meenakshi Pareek,
Advocate	Mahendra Prakash Bunkar Vs. State		PP
Sh. Basant Singh	<b>5.B.</b> Cr. Revision No. 40812016	SS Nirwan	P.S. Rajawat
Chabba, Advocate	Kherati Lal Vs. Rajkumar		
Ms. Anita Agarwal,	D.B. Civil <b>Misc.</b> Appeal No. 426312017	Sunita Pareek	Hem Singh Rathore
Advocate	Smt. Sunita Vs. Shyam Sundar		
Sh. Arvind Kumar	<b>S.B. Cr.</b> Revision No. 155612017	B.P. Verma	
Pareek, Advocate	Saurabh Sharma Vs. Smt. Usha Jangid		
	Hon'ble Mr Justice (Retd.) SC. Mittal  Sh. G.K. Garg, Sr. Advocate Sh. OP. Sharma I RHJS (Retd.) Sh. Mohd.Hanif, RHJS (Retd.)  Sh. G.P. Pandey. RHJS (Retd.)  Sh. Mohd.Hanif, RHJS (Retd.)  Sh. P.K. Kasliwal, Advocate  Sh. P.K. Kasliwal Advocate Sh. Sudesh Bansal Advocate Sh. Basant Singh Chabba, Advocate Ms. Anita Agarwal, Advocate Sh. Arvind Kumar	Hon'ble Mr Justice (Retd.) SC. Mittal  DB. Civil Mix. Appeal No. 833/2017  Smt. Yashu Singh Vs. State  Sh. G.K. Garg, Sr. Advocate  Sh. OP. Sharma I RHJS (Retd.)  Sh. Mohd.Hanif, RHJS (Retd.)  Sh. G.P. Pandev. RHJS (Retd.)  Sh. Mohd.Hanif, RHJS (Retd.)  Sh. Cr. Revision Petition No. 102512017  Rajendra Sharma Vs. Smt. Shakti Katara  Sh. OP. Sharma I RHJS (Retd.)  Sh. Cr. Revision No. 1425/2016  Mamta Vs. Santsharan  Sh. Cr. Revision Petition No. 102512017  Rajendra Gupta & Ors. Vs. Smt. Manju Gupta & Ors.  Sh. Civil Transfer Application No. 79/2017  Usha Kiran Meena Vs. Rajesh Kumar Meena  Sh. Mohd.Hanif, RHJS (Retd.)  Sh. Cr. Revision No. 1146/2017  Hemant Vs. Poonam  Sh. D.S. Vasistha, RHJS (Retd.)  Sh. Cr. Revision No. 30212017 & 105912017 Shrimati Sushila Devi Vs. Vimal Kumar  Sh. PK. Kasliwal Advocate  Sh. Sudesh Bansal Advocate  Sh. Sudesh Bansal Advocate  Sh. Sudesh Bansal Advocate  Sh. Basant Singh Chabba, Advocate  Ms. Anita Agarwal, Advocate  Sh. Cr. Revision No. 15816/2017  Ms. Anita Agarwal, Advocate  Sh. Cr. Revision No. 158612017  Smt. Sunita Vs. Shyam Sundar  Sh. Cr. Revision No. 155612017	Hon'ble Mr Justice (Retd.) SC. Mittal  Sh. G.K. Garg, Sr. Advocate  Sh. G.K. Garg, Sr. Advocate  Sh. O.P. Sharma I RHIS (Retd.)  Sh. G.P. Pandev. RHUS (Retd.)  Sh. G.R. Gerd. Sh. G.R. Garg. Sh. G.R. Revision Petition No. 102512017  Sm. Yashu Singh Vs. Smt. Shakti Katara  Sh. O.P. Sharma I RHIS (Retd.)  Sh. Gr. Revision No. 1425/2016  Mamta Vs. Santsharan  Sh. Mohd.Hanif, RHIS (Retd.)  Sh. Cr. Revision Petition No. 102512017  Rajendra Gupta & Ors. Vs. Smt. Manju Gupta & Ors.  Sh. Civil Transfer Application No. 79/2017  Usha Kiran Meena Vs. Rajesh Kumar Meena  Sh. Mohd.Hanif, RHUS (Retd.)  Sh. Cr. Revision No. 1146/2017  Hemant Vs. Poonam  Sh. D.S. Vasistha, RHUS (Retd.)  Sh. PK Kasliwal, Advocate  Sh. PK Kasliwal Advocate  Sh. Sudesh Bansal Advocate  Sh. Basant Singh Chabba, Advocate  Ms. Anita Agarwal, Advocate  Sh. Cr. Revision No. 155612017  Sh. PV Krand Sh. PK. Kasliwal, Advocate  Mahendra Prakash Bunkar Vs. State  Sh. Cr. Revision No. 40812016 Sh. PK. Rajewal, Advocate  Sh. Sunita Pareek Sh. Sunita Pareek Sh. Sunita Pareek Sh. Sunita Pareek Sh. Arvind Kumar  Sh. PK. Rayiman Sh. PK. Rajewal, Advocate  Sh. Sunita Vs. Rajewan Sundar  Sh. PK. Rajewal, Advocate  Sh. Sunita Vs. Shyam Sundar  Sh. PK. Rayiman Sh. PK. Sunita Pareek Sh. Arvind Kumar  Sh. PK. Rayiman Sh. PK. Rajewal, Advocate Sh. Sunita Vs. Shyam Sundar  Sh. PK. Sunita Pareek

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